

CORRIGENDUM
INVITATION FOR EXPRESSION OF INTEREST (FORM- G)
ISSUED FOR CIRP OF RIA CONSTRUCTIONS LIMITED

With reference to the Form G- Invitation for Expression of Interest issued in accordance with the provisions of the Insolvency and Bankruptcy Code, 2016 read with Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, published in the newspapers Financial Express and Jansatta on 12 February 2026, it is hereby informed that pursuant to the approval of the Committee of Creditors, the last date for submission of Expression of Interest (EOI) by the Prospective Resolution Applicants has been extended.

Accordingly, the relevant clause of the said Form G stands amended and restated as follows:

Sl. No.	PARTICULARS	Earlier Dates as per Form-G, Dated 12.02.2026	Revised Dates
1.	Last date for receipt of expression of interest	27-Feb-26	18-Mar-26
2.	Date of issue of provisional list of prospective resolution applicants	07-Mar-26	21-Mar-26
3.	Last date for submission of objections to provisional list	12-Mar-26	27-Mar-26
4.	Date of issue of final list of prospective resolution applicants	18-Mar-26	30-Mar-26
5.	Date of issue of information memorandum, evaluation matrix and request for resolution, plans to prospective resolution applicants	23-Mar-26	30-Mar-26
6.	Last date for submission of resolution plans	22-Apr-26	30-April-26

All other terms and conditions mentioned in the Form G published on 12 February 2026 shall remain unchanged.

Prospective Resolution Applicants may refer to the updated timeline and submit their Expression of Interest accordingly

Ankur Bansal
Insolvency Resolution Professional
Reg no.: IBBI/IPA-003/ICAI-N-00370/2021-2022/13820
In the matter of M/s RIA CONSTRUCTIONS LIMITED
Registered Address with IBBI-SCO 66, Sector 47D, Chandigarh-160047
Correspondence Address-SCO 66, Sector 47D, Chandigarh-160047
Email ID registered with IBBI-ip.caankur@gmail.com
Email Id for Correspondence: rp.riaconstruction@gmail.com
Mobile No: +91-9988-251003

Date:12/03/2026
Place: Chandigarh

DEMAND NOTICE		
Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act) read with Rule 3(1) of the Security Interest (Enforcement) Rules, 2002 (the said Rules). In exercise of powers conferred under Section 13(2) of the said Act read with Rule 3 of the said Rules, the Authorised Officer of IFL Home Finance Ltd. (IFL HFL) [Formerly known as India Infoline Housing Finance Ltd.] has issued Demand Notices under section 13(2) of the said Act, calling upon the Borrower(s) to repay the amount mentioned in the respective Demand Notice(s) issued to them, in connection with above, notice is hereby given, once again, to the Borrower(s) to pay within 60 days from the publication of this notice, the amounts indicated herein below, together with further interest from the date(s) of Demand Notice till the date of payment. The detail of the Borrower(s), amount due as on date of Demand Notice and security offered towards repayment of loan amount are as under:		
Name of the Borrower (s) Guarantor (s)	Demand Notice Date & Amount	Description of the Secured Asset (Immovable Property)
Mrs.Renu Bala Renu Beauty Parlour & Training Centre, Mr. Rakesh Kumar (Prospect No IL10586143)	09-Mar-26, Rs.716759/- (Rupees Seven Lakh Sixteen Thousand Seven Hundred Fifty Nine Only)	All That Piece And Parcel Of The Property Being: House No. 1943 (Part), M.C. Property I.D. No. Htmw1000806 (Part), Comprised In Khewat No. 442/1426, Khatoni No. 577, Muraba No. 59, Khasra No. 3 (7-7) Situated In Daran Khatol, Vashish Colony, Ward No. 10, Thanesar, Tehsil Thanesar And Distric Kurukshetra 136128 Area Admeasuring (In Sq. Ft.): Property Type: Area_Admeasuring Property Area: 500
Mr. Sagar Mrs. Suman Sagar Stiching Centre (Prospect No IL10278743)	09-Mar-26, Rs.1103281/- (Rupees Eleven Lakh Three Thousand Two Hundred Eighty One Only)	All That Piece And Parcel Of The Property Being: Property Id No. 1052528u/73) Comprised In Khewat No. 2523, Khatoni No. 3867, Khasra No. 1571 Min(2-7) Situated At Plot Vakon New Shiv Colony, Teshil And District Karnal, Haryana 132001 Area Admeasuring (In Sq. Ft.): Property Type: Area_Admeasuring Property Area: 900
Mr. Yogesh Kumar [Mr. Main Pal Mrs. Dheero Devi (Prospect No IL10634423)]	09-Mar-26, Rs.732759/- (Rupees Seven Lakh Thirty Two Thousand Seven Hundred Fifty Nine)	All That Piece And Parcel Of The Property Being: Property Comprised In Khewat No.183, Property Comprised In Khewat No.267, Khasra No.743 (2-10), Situated In Tehsil And District Kaithal, Haryana. 136027 Area Admeasuring (In Sq. Ft.): Property Type: Area_Admeasuring Property Area: 1182
Mrs.Hukama Devi, Mr. Mukesh Kumar Hukama Milk Dairy (Prospect No IL10717075)	09-Mar-26, Rs.555098/- (Rupees Five Lakh Fifty Five Thousand Ninety Eight Only)	All That Piece And Parcel Of The Property Being: House No 328, Rathali, Lahapur, Lahapur, Near Guru Ravidas Mandir, Yamananagar, Haryana, India 133024 Area Admeasuring (In Sq. Ft.): Property Type: Area_Admeasuring Property Area: 4077
Mr. Vikram Mr. Satyabher Mrs. Rekha Rani (Prospect No IL10971712)	09-Mar-26, Rs.948416.98/- (Rupees Nine Lakh Forty Eight Thousand Four Hundred Sixteen Rupees & Ninety Eight Paise Only)	All That Piece And Parcel Of The Property Being: PPID-6AD47TFR, House No 221, Ward No 2, Assandh, Assandh, Old Gurdwara, Karnal, Haryana, India 132039 Area Admeasuring (In Sq. Ft.): Property Type: Area_Admeasuring Property Area: 681
Mr. Randeep Singh Mrs. Murti Nain Dairy Farm (Prospect No IL10986792)	09-Mar-26, Rs.1100657.4/- (Rupees Eleven Lakh Six Hundred Fifty Seven Rupees & Forty Paise Only)	Of Total Land Measuring 01 Kanal 06 Maras Comprised In Khewat No.330, Khasra No.276, 277, 366 Kittas 03 As Per Jamabandi For The Year 2021-2022 And Mutation No.2919 Is Situated At Village Sanghan Tehsil Kaithal District Kaithal 136117 Area Admeasuring (In Sq. Ft.): Property Type: Area_Admeasuring Property Area: 1149
Mrs. Pranjiit Mr. Rajesh Kumar Softerni (Prospect No IL11057166)	09-Mar-2026, Rs.597307/- (Rupees Five Lakh Ninety Seven Thousand Three Hundred Seven Only)	All That Piece And Parcel Of The Property Being: Property Comprised In Khewat No. 834, Khatta No. 989, Khasra No.125 Kila No.251(6-0) Situated In Shiyan Nagar, Patalla Chowk Jind, Tehsil & And District Jind 126102 Area Admeasuring (In Sq. Ft.): Property Type: Area_Admeasuring Property Area: 540
Mr. Karnail Singh, Mr. Anikush, Mr. Vikas, Mrs. Kavita, Karnail Singh (Prospect No IL10810330)	10/03/2026, Rs.2300558/- (Rupees Twenty Three Lakh Five Hundred and Fifty Eight Only)	All that piece and parcel of the property being: Property bearing khewat/khatta no 201/328, Village hansdehar, Nirwana Tehsil, Jind District, Haryana,126102 Area Admeasuring (In Sq. Ft.): Property Type: Land Area, Carpet Area, Built Up Area Property Area: 11137, 1546-20, 1819-02.

If the said Borrowers fail to make payment to IFL HFL as aforesaid, IFL HFL may proceed against the above secured assets under Section 13(4) of the said Act, and the applicable Rules, entirely at the risks, costs and consequences of the Borrowers. For further details please contact to Authorised Officer at Branch Office: Karnal - SCO - 408, GF, Mugal Canal, Karnal, Haryana - 132001/1176/3 First Floor, Opposite Naval Cinema, GT Road, Panipat - 132103 or Corporate Office: IFL Tower, Plot No. 98, Udyog Vihar, Ph-IV Gurgaon, Haryana.

Place: Haryana, Date: 12-03-2026 Sd/- Authorised Officer, For IFL Home Finance Ltd.

CORRIGENDUM			
INVITATION FOR EXPRESSION OF INTEREST (FORM- G) ISSUED FOR CIRP OF RIA CONSTRUCTIONS LIMITED			
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6.	Last date for submission of resolution plans	22-Apr-26	30-April-26
All other terms and conditions mentioned in the Form G published on 12 February 2026 shall remain unchanged. Prospective Resolution Applicants may refer to the updated timeline and submit their Expression of Interest accordingly			
Ankur Bansal Insolvency Resolution Professional Reg no.: IBI/IPA-003/ICAI-N-00370/2021-2022/13620 In the matter of M/s RIA CONSTRUCTIONS LIMITED Registered Address with IBI-SCO 66, Sector 47D, Chandigarh-160047 Correspondence Address-SCO 66, Sector 47D, Chandigarh-160047 Email ID registered with IBI-IP: caankur@gmail.com Email ID for Correspondence: rp.naconstruction@gmail.com Mobile No: +91-9988-251003			
Date: 12/03/2026 Place: Chandigarh			

POSSESSION NOTICE (U/s. Rule 8 (1) - for immovable property)					
The undersigned being the Authorized Officer of YES Bank Ltd. under the provisions of the Securitisation and Reconstruction of Financials Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Sec. 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notices calling upon the respective borrowers mentioned hereunder to repay the amounts mentioned in the respective notices U/s. 13(2) of the said Act within a period of 60 days. The respective borrowers having failed to repay the said amounts, notice is hereby given to the borrowers and public in general that the undersigned has taken symbolic possession of the properties described herein below in exercise of powers conferred on me under Sec. 13(4) of the said Act read with Rule 9 of the said Rules. The respective borrowers in particular and public in general are hereby cautioned not to deal with the said properties and any dealing with these properties will be subject to the charge of the YES Bank Ltd. for the respective amount mentioned herein below along with interest thereon at contracted rate.					
Name of Borrower	Description of Secured Asset	Date of Notice U/s.13(2)	Notice Amount (Rs.)	Date of Possession	Product & Loan No.
(1) 1. K.T Knitweares Through its Prop. Vikram Jain S/o Ramesh Kumar Jain Address:- B-XXIV-2179 St No 3, Kuldeep Nagar, Ludhiana, Punjab, 141008 (Borrower) (2) Vikram Jain S/o Ramesh Kumar Jain Address:- House No.144, Street No. 2, Near Shamrock School, Hambran Road, Gollfink, Colony, Ludhiana-141008, (Co-Borrower & Mortgagor) (3) Vaishali Jain W/o Vikram Jain Address:- House No.144, Street No. 2, Near Shamrock School, Hambran Road, Gollfink, Colony, Ludhiana-141008, (Co-Borrower, Guarantor)	Property No.1: House, M/C No. B-XXIV-2177/A, Property measuring 133 Sq. Yds Comprised in Khasra No. 1389/610/398 Khatta no. 471/484, Page No.432, as Per Jamabandi for year 2010-11, Hadbast No- 77 Situated at Village Taraf Jodhewal, Abaddi Known as Kuldeep Nagar, Street No-3, Tehsil & Distt Ludhiana, Boundaries: East: Plot no.39, Subhash Chand Adm.60', West: Plot no.371, Ganpal Rai Adm.60', North: Plot no.23 Adm.20', South: Street 20' Wide Adm.20' and Mortgagor : Mr. Vikram Jain S/o Mr. Ramesh Kumar Jain Property No.2 : House, M.C. No. B-XXIV-21779, Property measuring 133-1/3 Sq. Yds Comprised in Khasra No. 1389/610/398-404 Khatta no. 565/578, Page No.464, as Per Jamabandi for year 2010-11, Hadbast No-77 Situated at Village Taraf Jodhewal, Abaddi Known as Kuldeep Nagar, Street No-3, Tehsil & Distt Ludhiana, Boundaries: East: Neighbor Adm.60' West: Meena Jain Adm.60' North: Plot no.23 Adm.20' South: Street 20' Wide Adm.20' Mortgagor : Mr. Vikram Jain S/o Mr. Ramesh Kumar Jain	27.11.2025	Rs. 5,46,21,791/- (Rupees Five Crore Forty-Six Lakh Twenty-One Thousand Seven Hundred and Ninety-One Rupee Only) due as on 15th-Nov-2025	09.03.2026	9936866
(1) Mahi Traders through its Proprietar Yaspal S/o Baij Nath Address:-White Quarter, H.No-1838, Street No.3, Dhuri Line, Ludhiana-141003 (Borrower) (2)Yaspal S/o Baij Nath Address:- H.No-1838, White Quarter, Street No.3, Dhuri Line, Near Vikas Dharmshala, Ludhiana-141003, (Co-Borrower & Mortgagor) (3) Neha W/o Yashpal Address:-H.No-1838, White Quarter, Street No.3, Dhuri Line, Near Vikas Dharmshala, Ludhiana-141003, (Guarantor)	House No. B-17-1838, Property measuring 142-1/3 Sq. Yds., comprised in Khasra No. 2208/1793/ 294, 1233/996/ 997/294 Khatta No. 976/1235, 1028/1287 as per Jamabandi for the year 2011-12 situated at Village Pirubanda, H.B. No. 167, Abaddi known as Basti Abdulapur, Tehsil and District Ludhiana. Bounded as Under : East: Plot No. 1, Adm. 61', West: Plot No. 4, Adm. 61', North: Kucha Aam, Adm. 21' South: Plot No. 3, Adm. 21'. Mortgagor: Yaspal S/o Baij Nath	27.11.2025	Rs. 1,31,21,984.15/- (Rupees One Crore Thirty One Lakh Twenty-One Thousand Nine Hundred and Eighty Four and Fifteen Paise Only) due as on 30th-Nov-2025	09.03.2026	9073390
Please note that under Section 13 (8) of the Act, in case if the dues together with all costs, charges and expenses incurred by us are tendered at any time before the date of publication of the notice for public auction/ Sale then Sale shall not be concluded and secured asset shall not be sold or transferred by us, and no further step shall be taken by us for transfer or sale of that secured asset.					
Date: 12.03.2026, Place: Ludhiana			Sd/- (Authorized Officer) YES BANK LIMITED		

VASTU HOUSING FINANCE CORPORATION LTD
Unit 203 & 204, 2nd Floor, "A" Wing, Navbharat Estate, Zakaria Bunder Road, Sewri (West), Mumbai 400015. Maharashtra. CIN No.: U65922MH2005PLC272501

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower/ Co-Borrower/ Mortgagor (s) that the below described immovable properties mortgaged to the Secured Creditor, the Symbolic possession of which has been taken by the Authorised Officer of Vastu Housing Finance Corporation Limited the same shall be referred herein after as Vastu Housing Finance Corporation Limited. The Secured Assets will be sold on "As is where is", "As is what is", and "Whatever there is" basis through E-Auction. It is hereby informed to General public that we are going to conduct public E-Auction through website <https://sarfaesi.auctiontignr.net>

S N	Account No. and Name of borrower, co- borrower, Mortgagors	Date & Amount as per Demand Notice U/s 13(2) & Date of Symbolic Possession	Descriptions of the property/Properties	Reserve Price, Earnest Money Deposit (In Rs.)	E-Auction Date and Time, EMD Submission Last Date, Inspection Date
1	LP0000000127668 Mobaraq Ali (Borrower), Anvari Bano (Co-borrower), Abdul Gaffar (Co-borrower), Fatima Begam (Co-borrower), Asif Ali (Co-borrower)	Demand Notice Date 23/04/2025 & Amt Rs. 2071541/- as on 09/04/2025 + Interest Cost etc. & 09/12/2025	Property i.e. Pargana Miranpur Vard Parkisganj Mutalika Chavni Sadar Makan No. 333, City Hospital - , Sultampur , Sultampur , Uttar Pradesh - 228001	Rs.3019200/- Rs.301920/-	11/04/2026 Timings 10:00 AM to 12:00 PM , 10/04/2026 up to 5:00 PM., 26/03/2026
2	MLP0000000241871 Mohit Kumar (Borrower), Kavita (Co-Borrower), Rohit Singh (Guarantor)	Demand Notice Date 25/09/2025 & Amt Rs.849857/- as on 16/09/2025 + Interest Cost etc. & 24/12/2025	measuring 125 Yards 104.55 sq metres Khasra no 327K Situated in the Village Sapnawat Pragna Dasna Tehsil dhauilana District Hapur UP vide documentNo. 18186, Book No.1, VolumeNo. 6876 on Pages No. 41/56, SR Dhauilana	Rs.8109000/- Rs.810900/-	11/04/2026 Timings 10:00 AM to 12:00 PM , 10/04/2026 up to 5:00 PM., 26/03/2026

1. All Interested participants / bidders are requested to visit the website <https://sarfaesi.auctiontignr.net>. For details, help, procedure and online training on e-auction, prospective bidders may contact M/S e-Procurement Technologies Pvt. Ltd. (Auctiontignr); Address : Head Office: B-705, Wall Street II, Opp. Orient Club, Near Gujrat College, Ellis Bridge, Ahmedabad – 380 006 Gujrat (India).Contact Person : Mr. Ram Sharma Contact number: 8000023297/9265562818/9265562821/079-6813 6842/6869. email id : rampasad@auctiontignr.net, support@auctiontignr.net

2. For further details on terms and conditions please visit <https://sarfaesi.auctiontignr.net> to take part in e-auction.

3. For more details about the property kindly contact to Authorized officer: Raman Joshi/Sorabh Pahwa Contact no. 7838293620/9216986668

THIS IS ALSO A STATUTORY 30 DAYS SALE NOTICE UNDER RULE 8(6) OF SECURITY INTEREST (ENFORCEMENT) RULES,2002

Date : 12.03.2026
Place : SultanpurHapur

Authorised officer
Vastu Housing Finance Corporation Ltd

VASTU HOUSING FINANCE CORPORATION LTD
Unit 203 & 204, 2nd Floor, "A" Wing, Navbharat Estate, Zakaria Bunder Road, Sewri (West), Mumbai 400015. Maharashtra. CIN No.: U65922MH2005PLC272501

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower / Co-Borrower/ Mortgagor (s) that the below described immovable properties mortgaged to the Secured Creditor, the Symbolic possession of which has been taken by the Authorised Officer of Vastu Housing Finance Corporation Limited the same shall be referred herein after as Vastu Housing Finance Corporation Limited. The Secured Assets will be sold on "As is where is", "As is what is", and "Whatever there is" basis through E-Auction. It is hereby informed to General public that we are going to conduct public E-Auction through website <https://sarfaesi.auctiontignr.net>

S N	Account No. and Name of borrower, co- borrower, Mortgagors	Date & Amount as per Demand Notice U/s 13(2) & Date of Symbolic Possession	Descriptions of the property/Properties	Reserve Price, Earnest Money Deposit (In Rs.)	E-Auction Date and Time, EMD Submission Last Date, Inspection Date
1	HL0000000094924 Rajesh Kumar (Borrower), Meena Devi (Co-Borrower)	Demand Notice Date 18/12/2023 & Amt Rs. 905168/- as on 13/12/2023 + Interest Cost etc. & 16/03/2024	Property as per transfer deed no. 639 dated 05.05.2022 Property i.e., House, Part of bearing Khasra no. 15/24-25/4, Kita 1, Khewat no. 233/279, Measuring OK-3M, Situated at Village Sulehra, Tehsil Nawana District Jind Boundary as per Site - North: House of Subhash South: Road East: Road West: House Ramlal	Rs.901680/- Rs.90168/-	11/04/2026 Timings 10:00 AM to 12:00 PM , 10/04/2026 up to 5:00 PM., 26/03/2026
2	HL0000000101064 Gurmukh Singh (Borrower), Angej Singh (Co-Borrower), Balbir Kaur (Co-Borrower)	Demand Notice Date 18/09/2023 & Amt Rs. 1590107/- as on 14/09/2023+ Interest Cost etc. & 04/12/2023	Property Plot Comprised in Khewat no. 8 Salam, Kitta-9, Rakha 40 Kanal 19 Marla its 30/7371 share i.e. 3 Marla 3 Sarsai Khatoni No 15 Ta 18 and Khewat No. 9 Salam, Kitta-45, Rakha 286 Kanal 12 Marla its 30/51588 share i.e. 3 Marla 3 Sarsai (Total Rakha 6 Marla 6 Sarsai), Situated in Village Pipalwali, Tehsil Gharanda and District Karnal Measuring 6 Marla 6 Sarsai !/ 32' X 56' !/ 199.11 Sq. yards., Garunda, Karnal, Haryana, 132001	Rs.1800640/- Rs.180064/-	11/04/2026 Timings 10:00 AM to 12:00 PM , 10/04/2026 up to 5:00 PM., 26/03/2026
3	LP0000000027246 Deepak Kumar (Borrower), Bharti (Co-Borrower)	Demand Notice Date 17/09/2025 & Amt Rs. 896241/- as on 09/09/2025 + Interest Cost etc. & 29/12/2025	Immovable All that property forming part of Khata Khatoni No. 544 (/ Fasil Year 1416-1421) Khasra No. 1383 measuring 150.60 Sq. Mts. having total covered area 90.12 Sq. Mts. situated at village Sulehra, Tehsil Nawana District Jind Boundary as per Site - North: House of Subhash South: Road East: Road West: House Ramlal	Rs.1115200/- Rs.111520/-	11/04/2026 Timings 10:00 AM to 12:00 PM , 10/04/2026 up to 5:00 PM., 26/03/2026
4	LP0000000068861 Bala Devi (Borrower), Prem Chand (Co-Borrower), Kiran (Co-Borrower), Arun Kumar (Co-Borrower)	Demand Notice Date 11/10/2025 & Amt Rs. 930609/- as on 10/10/2025 + Interest Cost etc. & 21/01/2026	Property i.e. As per Release Deed No. 3578 dated 9.11.2000 having Property/Plot No. 114, situated at Opposite Gausala, Harijan Basti, Jind, Tehsil and Dist Jind-126102	Rs.388569/- Rs.38857/-	11/04/2026 Timings 10:00 AM to 12:00 PM , 10/04/2026 up to 5:00 PM., 26/03/2026
5	LP0000000038758 Mohseen (Borrower), Asiya (Co-Borrower)	Demand Notice Date 11/10/2025 & Amt Rs. 2371701/- as on 09/10/2025 + Interest Cost etc. & 23/01/2026	A residential Property Having plot of land measuring in East- 35 feet, North-25 feet & South- 25 Feet, having total area of 875 Squire Feet i.e. 81.32 Squire meter, belonging to Khasra No- 35m, Situated at Village Dadupur, Govindpur, Pargana Roorkee, Distt. Haridwar, Uttarakhand -249402	Rs.1608200/- Rs.160820/-	11/04/2026 Timings 10:00 AM to 12:00 PM , 10/04/2026 up to 5:00 PM., 26/03/2026

1. All Interested participants / bidders are requested to visit the website <https://sarfaesi.auctiontignr.net>. For details, help, procedure and online training on e-auction, prospective bidders may contact M/S e-Procurement Technologies Pvt. Ltd. (Auctiontignr); Address : Head Office: B-705, Wall Street II, Opp. Orient Club, Near Gujrat College, Ellis Bridge, Ahmedabad – 380 006 Gujrat (India).Contact Person : Mr. Ram Sharma Contact number: 8000023297/9265562818/9265562821/079-6813 6842/6869. email id : rampasad@auctiontignr.net, support@auctiontignr.net

2. For further details on terms and conditions please visit <https://sarfaesi.auctiontignr.net> to take part in e-auction.

3. For more details about the property kindly contact to Authorized officer: Raman Joshi/Sorabh Pahwa Contact no. 7838293620/9216986668

THIS IS ALSO A STATUTORY 30 DAYS SALE NOTICE UNDER RULE 8(6) OF SECURITY INTEREST (ENFORCEMENT) RULES,2002

Date : 12.03.2026
Place : Jind, Dehradun, Karnal, Haridwar

Authorised officer
Vastu Housing Finance Corporation Ltd

punjab national bank
... the name you can BANK upon!

CIRCLE OFFICE FAZILKA

E-AUCTION SALE OF SECURED PROPERTIES ON 27.03.2026 FROM 11:00 AM TO 04:00 PM

E-AUCTION SALE NOTICE

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical/ symbolic possession of which has been taken by the Authorised Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

Sr. No.	Branch Name	Sr. of IP	Property ID	Description of Property/ies	Date of Notice u/s 13(2)	Reserve Price	Type of Possession
					Demand Amount	Earnest Money Deposit	
					Possession Date u/s 13(4)	Bid Increase Amount	
1.	Danewala Malout-983000			All that part and parcel of Residential House measuring 24X41 i.e. 984 Sq. Feet i.e. 3 No. Marlas being 7/400 Share of 10 Kanals under Khewat No. 334, Khatauni 631, Khasra No. 461 (10-0), Situated at House No. 647, Near Govt. Civil Hospital, VPO Lambi, Distt. Shri Muktsar Sahib Owned by Sh. Krishan Kumar S/O Pyare Lal Vide RTD 1412 dated 18.09.2014. Bounded: East-Baltej Singh, West-Street, North-Rajwant Singh, South -Sonu.	16.12.2022 Rs. 11,13,779.00 as on 01-12-2022 + Intt. and Charges	Rs. 10,30,000/- Rs. 1,03,000/-	Symbolic Possession
2.	NGM ABOHAR (773600)			All that part and parcel of Residential House measuring 5 Marlas, Comprised in Khasra No. 5/132, Share of total area measuring 06 Kanals 12 Marlas, Comprised in Khasra No. 369(6-12), Khewat No. 773, Khatoni No. 1226, As per jamabandi year 2001-02, Situated at Near Naga Baba Dera Azimgarh, Abohar, Distt. Fazilka, Punjab, Owned by Mr. Diwan Chand S/o Mr. Satpal vide RTD No. 2497 dated 30.08.2005. Bounded as under: East: Diwan Chand, West: Bhagi Ram, North: Street, South: Vacant Plot.	06.06.2023 Rs. 11,37,560.02 as on 31.05.2022 Plus Intt. and Charges thereon	Rs. 15,20,000/- Rs. 1,52,000/-	Symbolic Possession
3.	MALOUT MAIN - 033700			All that part and parcel of Double Story Residential House measuring (12' x 50') approx. 600 Sq. Feet 2.5 Marla ½ Share of 5 Marla comprising Khasra No. 344/1/165(2-0-2), 344/1/166(0-1), 344/1/167/1(0-2), Khewat No. 517, Khatoni No. 914, Situated at Street No. 8, Near Chander Model School, Ward no. 12, SAs Nagar Malout, Distt. Shri Muktsar Sahib (P.B.) Owned by Mrs. NaninderKaur W/o Tajinder Singh vide RTD No. 4598 dated 01.03.2006. Bounded as under: East: 120° Street, West: 120° Conductor, North: 50°0" Udey Nath Pandey, South: 50°0" Rajesh Kumar.	01.11.2022 Rs. 9,24,393.10 as on 31.10.2022 Plus Intt. and Charges thereon	Rs. 9,20,000/- Rs. 92,000/- Rs. 10,000/-	Symbolic Possession

The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions:

- The properties are being sold on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS".
- The particulars of Secured Assets specified in the Schedule herein above have been stated to the best of the information of the Authorised Officer, but the Authorised Officer shall not be answerable for any error, misstatement or omission in this proclamation.
- The sale will be done by the undersigned through e-auction platform provided at the Website refer <https://baanknet.com> on 27.03.2026 FROM 11:00 AM TO 04:00 PM .
- The First Bidding Should Start at Amount Higher than Reserve Price.
- All statutory dues/attendant charges/other dues including registration charges, stamp duty, GST, taxes etc. shall have to be borne by the purchaser.
- Where the sale price of the property is Rs. 50.00 Lacs and above the Auction purchaser has to remit TDS to Income Tax Department as per sec. 194 I of income Tax Act. the sale certificate will be issued only receipt of form No. 26QB and Challan for having remitted the TDS Certificate of TDS on form 16B is to be submitted to the bank subsequently.
- Any encumbrances over the property/ies is not known to the Bank/ Secured Creditor.
- The Authorised Officer reserves the right to accept any or reject all bids, if not found acceptable or to postpone/cancel/adjourn/discontinue or vary the terms of the auction at any time without assigning any reason whatsoever and his decision in this regard shall be final.
- For detailed term and conditions of the sale, please refer [support.baanknet@psballiance.com](https://baanknet.com) +91 82912 20220 & www.pnbindia.in or contact our Office, Fazilka at Phone No. 01638-500164, or Chief Manager Mr. Prem Kumar, Mob. No. 98298 90590, Email ID : cofazilka@pnbank.in.

Date : 11.03.2026

Place : Fazilka Authorised Officer, Punjab National Bank

STATUTORY 15 DAYS SALE NOTICE UNDER RULE 8(6) OF THE SARFAESI ACT, 2002

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